NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Tamil Rajan Mariappan

V/s.

M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION Sordoon Shukla O for Retinogen Respondents apo Charteilea Valba L. C. C. and Rupesh Creeke

2 Mr. Rohan Rajadhyaksha, Counsel

apu Ms. Chaitrika Patki ilb Vidhii Partners

Adv. for Petitioner.

ORDER TCP 53/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASHKUMAR Member (Judicial)